

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON EDUCATION, WOMEN, CHILDREN, YOUTH AND SPORTS**

डा. विनय पी. सहस्रबुद्धे (महाराष्ट्र) : महोदय, मैं "मंचीय कला और ललित कला शिक्षा में सुधार" विषय के संबंध में विभाग-संबंधित शिक्षा, महिला, बाल, युवा कार्यक्रम और खेल संबंधी संसदीय स्थायी समिति का 335वाँ प्रतिवेदन (अंग्रेज़ी और हिन्दी में) प्रस्तुत करता हूँ।

MATTERS RAISED WITH PERMISSION

MR. DEPUTY CHAIRMAN: We will now take up Zero Hour. Shri Abir Ranjan Biswas.

SHRI JAIRAM RAMESH (Karnataka): Sir, I have one point. The Minister of State for Parliamentary Affairs is laying Papers on the Table on behalf of a Minister who is already sitting in the House.

MR. DEPUTY CHAIRMAN: The Chairman has already clarified this position, Jairam Rameshji. In those two days, you were not present in the House, I remember. Shri Abir Ranjan Biswas; not present. Shri Jose K. Mani.

Man-animal conflict

SHRI JOSE K. MANI (Kerala): Sir, I draw the attention of this august House to a humanitarian crisis facing the entire Kerala. This has occurred not only in the villages and rural areas, but also urban areas, municipalities and corporations. People in Kerala live in constant fear of instant attacks by wild animals. Last month alone there are incidents of deaths and attacks by wild animals. Sir, you know, Kerala is a small densely populated State and has a huge forest cover of 29 per cent when compared to its adjoining States.

An unfortunate incident happened two days ago. A little girl of five years old was travelling in Athirappilly of Thrissur district along with her parents on a bike. In the middle of the main road she was tamed and killed by a wild elephant in front of her parents, her parents also seriously injured and are in hospital.

I would like to say that it is mainly because of the Wildlife Protection Act which is about 49 years old. It was enacted in 1972. It was enacted to protect wildlife presuming that wildlife would never encroach into human habitable areas.